

**GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE  
LOK SABHA  
UNSTARRED QUESTION No. 3519  
TO BE ANSWERED ON FRIDAY, THE 16<sup>TH</sup> MARCH, 2018  
25, PHALGUNA, 1939 (SAKA)**

**CORPORATE TAX RATE**

**3519. SHRIMATI RANJANBEN BHATT:**

Will the Minister of **FINANCE** be pleased to state:

- (a) whether the Government is considering to reduce corporate tax rate, if so, the details thereof;
- (b) whether the Government has taken any step so far in this direction; and
- (c) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SHRI SHIV PRATAP SHUKLA)**

(a),(b)&(c) Madam, there is no such proposal under consideration. However, the Finance Bill, 2018, introduced in the Parliament on 1<sup>st</sup> February, 2018, *inter alia*, proposes to provide for reduced corporate income tax rate of 25 per cent in the case of a domestic company where its total turnover or the gross receipt in the previous year 2016-2017 does not exceed two hundred and fifty crore rupees.

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